

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 104  
IB-253/ND/2020

**IN THE MATTER OF:**

**M/s. Formax Electronics Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Indochin Electrotech Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 17.01.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :**

**For the Respondent/ Corporate-debtor :**

**ORDER**

No one has appeared at the time of hearing of the matter. In the interest of justice post the matter to 31<sup>st</sup> January, 2020.

- s d -

**(V.K. Subburaj)  
Member (T)**

- s d -

**(Abni Ranjan Kumar Sinha)  
Member (J)**